

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 12th March, 2019

NO. LJ (B) 17/2019/10 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri J. Mawthoh, District Disaster Management Officer, Revenue & Disaster Management Department.	West Khasi Hills District, Nongstoin	Deputy Commissioner, Nongstoin.
2.	Shri Rodric Kharbithai, Industrial Promotion Officer, General Manager, District Commerce & Industries Department.	-do-	-do-
3.	Shri A.B. Rymbai, Junior Coach, District Sports Office, Sports & Yourth Affairs Department.	-do-	-do-

The letter No. LJ(B)6/2019/33, Dt. 14.2.19 issued earlier may be treated as 'Cancelled'.


(E.M. Donn),


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 17/2019/10 -A,
Copy to:-

Dated Shillong, the 12th March, 2019

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to letter No. NDE.147/LS/2018/14, Dt. 12.2.2019.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/